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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|----|---|------------------|---|
| 1. | Rohan Rajasekaran
Preethi S. Arasu
for Rajagopal & Raghunathan
Advocates | Counsel for Petr |  |
| 2. | M.K. PREETHA.
for KSR & Co. | for Respondents |  |

ORDER

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished a copy of the same to the other side. Pleadings are complete. The matter is adjourned at request of both the counsel for hearing submissions. Put up on 17.01.2018.

K Anantha Padmanabha Swamy
Member (Judicial)